Annexure-3

Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 1 as on : 09.03.2026

List of operational creditors (Workmen)

S.No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vipin Kumar (for 124 Workman)	11-02-2026	7,99,19,699	-	Workman Dues	-		N/A	0.00%	NIL	N/A	N/A	7,99,19,699	List-A Attached
2				-		-		N/A	0.00%	NIL	N/A	N/A	-	
3														
			-	-		-								
		TOTAL	**7,99,19,699**	-		-	-		-	-	-	-	**7,99,19,699**	

Note :

1 *List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records*

2 *Based on the limited information received by the Liquidator in the handover process from the erstwhile Resolution Professional and the information/ supporting documents submitted by the claimants along with their claims, the Liquidator understands that the Corporate Debtor through Notice-cum-Letter (affixed at Plant Site) dated 26th October 2022 intimated all the workmen about the suspension of business activities i.e. closure the companies plant(s) from 28th October 2022.*

3 *The Claim has not been submitted by Workman and merely an extract of List of Creditor V3 prepared by RP has been submitted.*

4 *The Liquidator is collating the bits and pieces of the information received in handover from the erstwhile RP, based on which the dues of the Workman will be processed.*

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